

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3511
(To be answered on the 24th March 2022)**

REGISTRATION OF PLI SCHEME FOR DRONE MANUFACTURING

3511. SHRIMATI RITA BAHUGUNA JOSHI

Will the Minister of CIVIL AVIATION

नागर विमानतंत्र मंत्री

be pleased to state:-

- (a) the details of the number of industry players who got themselves registered for the Production-Linked Incentive (PLI) scheme for drone manufacturing in the country as per the guidelines of the Ministry;**
- (b) whether new players got registered for drone manufacturing in the country after the announcement of PLI Scheme by the Ministry;**
- (c) if so, the details thereof; and**
- (d) the details of the requests received till February, 2022 for the PLI incentives from the industry players under this scheme?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानतंत्र मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (d) The Production-Linked Incentive (PLI) scheme for drones and drone components has been notified on 30th September 2021 to promote the manufacturing of drones and drone components in India. Recently, on 10th March 2022, the Ministry of Civil Aviation has released the application form for the PLI scheme for drones and drone components. As on 22nd March 2022, one application has been received for the PLI scheme for drones and drone components. The last date for submission of application forms is 31st March 2022.

As per Drone Rules, 2021, which were notified on 25th August 2021, there is no provision of registration of 'Authorised Unmanned Aircraft System Manufacturer' on the DigitalSky platform.
